

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015 & IA NO. 430 OF 2015
APPEAL NO. 213 OF 2015 & IA NO. 351 OF 2015**

AND

APPEAL NO. 206 OF 2014

Dated: 13th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Vengugopal, Sr. Adv.
Mr. Anand K. Srivastava
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Gaurav Kumar Singh for R.2

ORDER

We have heard learned counsel for the appellant for some time

List these matters for further hearing on **14.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh